THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH – I, MUMBAI

CP (IB)-1661/MB/2017

CORAM :

SHRI V.P. SINGH, MEMBER (J) SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.01.2019

NAME OF THE PARTIES: THE GREATER BOMBAY CO-OPERATIVE BANK LTD.

v/s PENGUIN UMBRELLA WORKS PVT. LTD.

SECTION 7 OF INSOLVENCY & BANKRUPTCY CODE, 2016

<u>ORDER</u>

21. <u>CP (IB)-1661/MB/2017</u>

Counsel representing the Financial Creditor requested time for filing a rejoinder. Prayer is allowed. Rejoinder may be filed within seven days from today.

List on 11.3.2019.

Sd/-

Sd/-

RAVIKUMAR DURAISAMY Member (Technical) V. P. SINGH Member (Judicial)